

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 3770/2017, in Criminal Appeal No(s). 2166/2017

PIAREYA JI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME

Respondent(s)

(FOR [PERMISSION TO FILE ANNEXURES] ON IA 3770/2017 and IA
No.126928/2017-I/A FOR BAIL)

Date : 25-04-2018 These matters were called on for hearing today.

For Appellant(s)

Mr. Devvrat, AOR

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, AOR

Mr. Shashank Shekhar Singh, AOR

Mr. Samir Ali Khan, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original record from the High Court as well as
Trial Court. Reminder be issued.

List again on 24.7.2018.

KAPIL MEHTA
Registrar
25.4.2018

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